

**F. No. 296/4/2018- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

**Office Memorandum**

**New Delhi, dated the 02.04.2018**

**Subject:- Weekly Report in respect of important developments in CBEC for the week –26.03.18 to 28.03.18 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –26.03.18 to 28.03.18.

**1. Administrative Changes:-**

- Order regarding placement of services of Shri Pawan kumar Sinha, IRS (C&CE), Group 'A' officer to the International Anti-Corruption Academy (IACA), Laxenburg, Austria as a Director of Academic Programmes, on deputation basis, has been issued vide Office Order No.40/2018 dated 26.03.2018.
- Order regarding extension of loan period 02 (two) IRS(C&CE), Group 'A' officer in the grade of Addl./Joint Commissioner of Customs & Central Excise with NACIN, has been issued vide Office Order No.41/2018 dated 26.03.2018.
- Order regarding placement of services of 02(two) IRS (C&CE) Group 'A' officers as Additional Director in serious Fraud Investigation Office under Ministry of Corporate Affairs on deputation basis, has been issued vide Office Order No.42/2018 dated 27.03.2018.
- Order regarding assignment of additional charge in the grade of Chief Commissioner has been issued vide Office Order No.43/2018 dated 27.03.2018.
- Order regarding foreign deputation of Dr. Prem Chand Verma, Additional Director General, DGEP as General Manager of the Indian Table Tennis women Team for the 21<sup>st</sup> Commonwealth Games, has been issued vide Office Order No.44/2018 dated 28.03.2018.
- Order regarding extension of deputation tenure for a period of further 3 months of Shri Rajendra Kumar Meena, IRS (C&CE:2004) with World Customs Organisation (WCO), has issued vide Office Order No.45/2018 dated 28.03.2018.

**2. Legislative Changes:-**

- Notification No. 23/2018-Cus-IV (N.T.) dated 28.03.2018 has been issued to amend notification No.82/2017-Cus (N.T.) specifying Jurisdiction of Chief Commissioners and Commissioners of Customs.
- Notification No.24/2018-Customs-IV (N.T.) dated 28.03.2018 has been issued for amendment of Notification No.92/2017-Cus (N.T.) specifying Jurisdiction Commissioner of Customs (Appeal).
- Notification No.25/2018-Customs-LC (N.T.) dated 28.03.2018 has been issued for amendment of Notification No.64/94-Cus (N.T.) dated 21.06.1994.
- Notification No.27/2018-Customs-IV(N.T.) dated 28.03.2018 issued for appointment of Customs Airports as International Courier Terminals.
- Notification No.28/2018-Customs-IV (N.T.) dated 28.03.2018 issued for Regulation to amended the courier Imports of exports, (Electronic Declaration and Processing) Regulation 2010.
- Notification No.34/2018-Cust dated 27.03.2018 issued for amendment of Notification No.69/2011-Customs, dated 29.07.2011, published in the Gazette of India, Extraordinary, Part-II, Section-3, Sub-section(i), vide number G.S.R. 593 (E), dated 29.07.2011.

- Notification No.35/2018-Cus, dated 28.03.2018 issued to amend various Customs exemption Notifications to exempt integrated tax and goods and services tax compensation cess on import of goods under Advance Authorisation/EPCG Schemes till 01.10.2018.
- Notification No.17/2018-Cus (ADD), dated 27.03.2018 issued to impose anti-dumping duty on Veneered Engineered Wooden Flooring, originating in or exported from China PR, Malaysia, Indonesia and the European Union.

( Hemambika R. Priya )  
Commissioner(Coordination)

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